

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2312**

ANSWERED ON 16.12.2024

**CENSUS OF WATER BODIES**

2312. SHRI SANJAY KUMAR JHA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government has conducted a census of water bodies in the country;
- (b) if so, the details thereof, including State/UT-wise information, particularly in Bihar, along with the time duration and objectives of the census;
- (c) the number of water bodies existing in urban and rural areas separately, on a Statewise basis, including Bihar;
- (d) whether many water bodies, particularly in urban areas, have been encroached upon by land mafias and others; and
- (e) if so, the steps that have been taken by Government to remove such encroachments?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) Yes.

Ministry of Jal Shakti has conducted the 1<sup>st</sup> Census of Water Bodies in 33 States/UTs under the Centrally Sponsored Scheme “Irrigation Census” with reference year 2017-18 with 100% central assistance. The census was conducted by the Ministry of Jal Shakti, Government of India in all States/UTs including the state of Bihar through nodal departments identified in each State/UT for this purpose.

The objective of the Census of Water Bodies is to develop a national database for all water bodies by collecting information on all important aspects of the subject including their size, condition, status of encroachments, use, storage capacity, status of filling up of storage etc. The State/UT wise number of water bodies existing in urban and rural areas separately, on a State-wise basis, including Bihar is given at **Annexure I**.

(d) The State/UT wise reported number of cases of encroachment of water bodies in rural and urban areas as available from the first census of water bodies is given at **Annexure II**.

(e) Action on reported encroachment of water bodies comes under the purview of the State Government concerned.

However, the Union Government has been sensitizing the State Governments regarding importance of water bodies for socio economic development and sustainable water security to the local population. Need for taking necessary steps for keeping the water bodies encroachment free, such as inclusion of water bodies in land records and making them integral part of town planning process, strict action against encroachers, etc. are also being emphasized to the State Governments by Union Government, from time to time.

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**ANNEXURE I**

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF UNSTARRED QUESTION No. 2312 TO BE ANSWERED IN RAJYA SABHA ON 16.12.2024 REGARDING “CENSUS OF WATER BODIES”.

<b>State/UT wise number of water bodies in the first Census of Water bodies</b>				
<b>S.No.</b>	<b>States/UTs</b>	<b>Number of waterbodies</b>		
		<b>Rural</b>	<b>Urban</b>	<b>Total</b>
1	Andaman & Nicobar Islands	3497	31	3528
2	Andhra Pradesh	190263	514	190777
3	Arunachal Pradesh	893	100	993
4	Assam	170112	2380	172492
5	Bihar	43831	1962	45793
6	Chandigarh	23	165	188
7	Chhattisgarh	33519	481	34000
8	Delhi	849	44	893
9	Goa	1406	57	1463
10	Gujarat	53156	913	54069
11	Haryana	14898	0	14898
12	Himachal Pradesh	87364	653	88017
13	Jammu & Kashmir	9687	78	9765
14	Jharkhand	106176	1422	107598
15	Karnataka	26224	789	27013
16	Kerala	49725	6009	55734
17	Madhya Pradesh	81012	1631	82643
18	Maharashtra	96343	719	97062
19	Manipur	1369	289	1658
20	Meghalaya	12798	534	13332
21	Mizoram	1436	749	2185
22	Nagaland	1287	145	1432
23	Odisha	178054	3783	181837
24	Puducherry	1050	121	1171
25	Punjab	15831	181	16012
26	Rajasthan	16750	189	16939
27	Sikkim	122	12	134
28	Tamil Nadu	99414	7543	106957
29	Telangana	63063	992	64055
30	Tripura	32140	4099	36239
31	Uttarakhand	2970	126	3096
32	Uttar Pradesh	240139	4948	245087
33	West Bengal	719654	27826	747480
	<b>Total</b>	<b>23,55,055</b>	<b>69,485</b>	<b>24,24,540</b>

**ANNEXURE II**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (d) OF UNSTARRED QUESTION No. 2312 TO BE ANSWERED IN RAJYA SABHA ON 16.12.2024 REGARDING “CENSUS OF WATER BODIES”.**

<b>State/UT wise number of encroachments reported in the first Census of Water bodies</b>				
<b>S. No.</b>	<b>States/UTs</b>	<b>Rural</b>	<b>Urban</b>	<b>Total</b>
1	Andaman & Nicobar Islands	59	0	59
2	Andhra Pradesh	3871	49	3920
3	Arunachal Pradesh	0	0	0
4	Assam	6	7	13
5	Bihar	779	92	871
6	Chandigarh	0	0	0
7	Chhattisgarh	111	0	111
8	Delhi	199	17	216
9	Goa	8	0	8
10	Gujarat	3	19	22
11	Haryana	50	0	50
12	Himachal Pradesh	42	0	42
13	Jammu & Kashmir	102	1	103
14	Jharkhand	559	1	560
15	Karnataka	948	0	948
16	Kerala	103	8	111
17	Madhya Pradesh	1750	29	1779
18	Maharashtra	251	0	251
19	Manipur	0	6	6
20	Meghalaya	6	0	6
21	Mizoram	4	3	7
22	Nagaland	1	0	1
23	Odisha	1028	20	1048
24	Puducherry	26	8	34
25	Punjab	1577	1	1578
26	Rajasthan	45	2	47
27	Sikkim	0	0	0
28	Tamil Nadu	7360	1006	8366
29	Telangana	2920	112	3032
30	Tripura	1	0	1
31	Uttarakhand	4	1	5
32	Uttar Pradesh	14923	378	15301
33	West Bengal	0	0	0
	<b>Total</b>	<b>36,736</b>	<b>1,760</b>	<b>38,496</b>

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